

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 58 of 2010

Dated : 17th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors ... Respondent(s)

Counsel for the Appellant (s) : Mr. M. G. Ramachandran, Ms Poorva Saigal and
Mr. Anand K. Ganesan

Mr. Pradeep Misra and Mr. Manoj Kumar Sharma for
R-11 & R-15

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-8

ORDER

At the request of learned counsel appearing for respondent no.8, post the matter for hearing on **2nd December, 2014**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/sh